

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2684
ANSWERED ON:01.08.2017
Data on Private Warehouses
Chavda Shri Vinod;Patle Smt. Kamla Devi

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has any data regarding the hiring of private warehouses to keep the foodgrains and if so, the details thereof;
- (b) whether any policy has been formulated to hire godowns on rent by Food Corporation of India (FCI) and if so, the details thereof, State-wise including Chhattisgarh;
- (c) the number and the details of the godowns hired on rent during each of the last three years and the current year;
- (d) whether FCI has refused to rent certain godowns which have been constructed as per the designs and specifications given by FCI itself; and
- (e) if so, the details thereof including the number of such godowns and the reasons therefor, State-wise?

Answer

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): Yes, Madam. The details of the private warehouses hired by Food Corporation of India (FCI) during the last three years (as on 31st March) and current year as on 30.06.2017 are as given below:-

(Figures in Lakh MT)

Scheme

2014-15

2015-16

2016-17

30.06.2017

Private Warehousing Scheme (PWS) 2010 (short term hiring)

13.43

12.35

9.04

9.51

Private Entrepreneurs Guarantee (PEG) Scheme (long term hiring)

86.32

98.01

101.53

102.28

Total

99.75

110.36

110.57

111.79

...2/-

...2...

(b) & (c): Yes Madam. FCI hires godowns from Central Warehousing Corporation (CWC), State Government Agencies and private parties for storage of foodgrains. Hiring of godowns from CWC & State Government Agencies is the preferred route of hiring by FCI. The rate of rent payable by FCI to CWC/State Government Agencies is fixed by the Government. Wherever sufficient capacity is not available with FCI or State Agencies, private godowns are hired through the process of competitive bidding. Under PEG Scheme, godown is constructed by the private party selected through tendering process and FCI hires the godown on guaranteed basis for 10 years.

The details indicating number of godowns hired on rent along with capacity during the last three years and the current year are given as below:-

Date

Number of Hired Godowns

Capacity of Hired godowns

(in Lakh MT)

31.03.2015

1243

203.45

31.03.2016

1347

203.80

31.03.2017

1265
198.50
30.06.2017
1355
209.29

State-wise details including Chhattisgarh are at Annexure-I.

(d): No, Madam. The godowns constructed as per the design & specifications and as per the terms & conditions specified by FCI, are hired by FCI.

(e): Does not arise.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTs (b) & (c) OF THE UNSTARRED QUESTION NO. 2684 DUE FOR ANSWER ON 01.08.2017 IN THE LOK SABHA

State-wise no. of godowns and capacity hired by FCI during the last three years and current year

Sl. No.

Region

31.03.2015

31.03.2016

31.03.2017

30.06.2017

No. of Godowns Hired by FCI

Capacity of Hired Godowns (in LMT)

No. of Godowns Hired by FCI

Capacity of Hired Godowns (in LMT)

No. of Godowns Hired by FCI

Capacity of Hired Godowns (in LMT)

No. of Godowns Hired by FCI

Capacity of Hired Godowns (in LMT)

1

BIHAR

34

2.37

37

2.59

40

3.00

42

3.45

2

JHARKHAND

24

1.52

28

1.81

26

1.84

27

1.86

3

ORISSA

35

2.49

35

2.35

33

2.48

31

2.66

4

WEST BENGAL (Including Sikkim)

8

1.15

2

1.22

8

1.22

9

1.27

5

ARUNACHAL PRADESH

8

0.05
9
0.03
8
0.04
8
0.02
6
ASSAM
19
1.04
14
1.02
19
0.98
19
0.96
NAGALAND
1
0.13
0
0.13
1
0.08
1
0.08
7
MANIPUR
1
0.04
12
0.04
1
0.04
1
0.04
8
MEGHALAYA
10
0.14
7
0.09
6
0.09
6
0.09
9
MIZORAM
0
0
0.00
0
10
TRIPURA
0.08
0.06
0.08
0.08
11
DELHI
0
0
0
0
0
0
0
0
12
HARYANA
183

36.42
194
41.32
181
42.29
189
44.42
13
HIMACHAL PRADESH
13
0.29
11
0.30
12
0.14
12
0.35
14
J & K
12
1.15
13
1.36
14
1.46
14
1.46
15
PUNJAB (including Chandigarh)
319
82.38
405
80.13
425
83.47
429
83.94
16
RAJASTHAN
144
13.93
120
10.38
111
10.06
113
10.52
17
UTTAR PRADESH
144
24.13
179
30.17
148
26.2
226
32.47
18
UTTARAKHAND
13
1.01
14
1.01
14
0.95
14
0.94
19
ANDHRA PRADESH (Including Andman Nikobar & Telangana)
77
9.46

45
4.47
22
2.2
39
3.47
20
KARNATAKA
33
3.34
31
3.68
30
3.34
29
3.34
21
KERALA
1
0.05
1
0.05
1
0.05
1
0.05
22
TAMILNADU (including Pondicherry)
37
5.06
46
4.73
40
4.43
36
3.86
23
CHHATTISGARH
31
3.33
43
4.44
34
3.58
28
3.17
24
GUJARAT
19
2.35
17
1.82
13
1.19
13
1.31
25
MADHYA PRADESH
4
1.16
1
0.05
2
0.03
2
0.03
26
MAHARASTRA (including Goa)
81
10.38
83

10.55
76
9.26
66
9.45
GRAND TOTAL
1251
203.45
1347
203.80
1265
198.50
1355
209.29
